

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1742/2020
(SWP No. 257/2019)**

This the 29th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Romesh Kumar and others Applicants

(Advocate:- None)

Versus

State of Jammu & Kashmir & Others Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDRE [ORAL]

(By Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. arises out of an SWP (T.A. No. 1742/2020) claiming the relief for the post of Special Police Officers (SPO). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to Hon'ble High Court of Jammu & Kashmir at Jammu.

**(DINESH SHARMA)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**